

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)  
**FOR THE ATTENTION OF THE CREDITORS OF APPLE SPIRE INDIA LLP**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	APPLE SPIRE INDIA LLP
2.	Date of incorporation of corporate debtor	26/09/2014
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Bangalore, KA
4.	Limited Liability Identification No. of corporate debtor	AAC-7595
5.	Address of the registered office and principal office (if any) of corporate debtor	No. 615, 100 Feet Ring Road, BSK 3rd Stage, Bangalore, Karnataka-560085
6.	Insolvency commencement date in respect of corporate debtor	20 <sup>th</sup> July 2023 (Copy of the order uploaded on 24 <sup>th</sup> July 2023)
7.	Estimated date of closure of insolvency resolution process	16th January 2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	M V Sudarshan IBBI/IPA-002/IP-N00561/2017-2018/11707 & AFA Valid up to 10-11-23
9.	Address and e-mail of the interim resolution professional, as registered with the Board	No.984/13, 8th Main, Girinagar II Phase, Bangalore - 560085, KA, IN Email: sudarshan.mv@outlook.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	No.984/13, 8th Main, Girinagar II Phase, Bangalore - 560085, KA, IN Email: applespirecirp@gmail.com
11.	Last date for submission of claims	23 <sup>rd</sup> August 2023
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	Home Buyers/Real estate allottees
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	<ol style="list-style-type: none"> <li>1. Laxminarayana Joisa (IBBI/IPA-002/IP/N00825/2019-20/12745)</li> <li>2. Anuja Sudhir Bhate (IBBI/IPA-002/IP/N01212/2022-23/14077)</li> <li>3. Surender Devasani (IBBI/IPA-001/IP/P00775/2017-18/11348)</li> </ol>
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	<a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> <ol style="list-style-type: none"> <li>1. Laxminarayana Joisa No. 538/73, 13<sup>th</sup> Cross, 6<sup>th</sup> Main, Narayana Nagar 2<sup>nd</sup> Block, Doddakallasandra, Bangalore – 560062 Email: cshljoisa@gmail.com</li> <li>2. Anuja Sudhir Bhate Flat No. 8241, Prestige Lakeside Habitat, SH 35, Opp: HP Petrol Pump, Gunjur, Bangalore- 560087 Email: anuzcul@gmail.com</li> <li>3. Surender Devasani #1436, Anasuya Nilaya, 2nd floor, 8th Cross, 10th Main, BTM 2nd Stage, Bangalore – 560 076. Email: surenderdevasani@gmail.com</li> </ol>



Notice is hereby given that the National Company Law Tribunal, Bangalore Bench, KA has ordered the commencement of a corporate insolvency resolution process of the Apple Spire India LLP on 20<sup>th</sup> July 2023 [Copy of the order uploaded on 24th July 2023].

The creditors of Apple Spire India LLP are hereby called upon to submit their claims with proof on or before 23rd August 2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class – Home Buyers / Real Estate Allottees in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Date : 25th July 2023  
Place : Bangalore

*M. V. Sudarshan*

M V Sudarshan  
Interim Resolution Professional  
IBBI/IPA-002/IP-N00561/2017-2018/11707  
& AFA Valid up to 10-11-2023